

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/6107/1A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Dhar,
Addl. District and Sessions Judge, Goalpara,
cum i/c District and Sessions Judge, Goalpara.

Dated Guwahati, the 23rd November, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG /6603 Dated 20th November, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 26.11.2021, after Court hours, till the evening of 28.11.2021**, has been granted. Further, the Civil Judge & Assistant Sessions Judge, Goalpara and in her absence the next senior most Judicial officer available at the station will remain in charge of the Court and office of District & Sessions Judge, Goalpara.

Yours faithfully,

Sd/
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/6108 1A, dated 23.11.2021

Copy to:

✓ 1 The Project Manager, Gauhati High Court.

Sd/
23/11/21
JT.REGISTRAR (VIGILANCE)
Khandu